

**Backwardness in Kumaon and Garhwal Hills**

\*616. SHRI BAL RAJ MADHOK : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a large number of Class IV employees of the Government of India as also the domestic servants in Delhi come from and Garhwal hills;

(b) whether it is also a fact that most of them belong to the Brahmin or Rajput families;

(c) whether it is further a fact that they are forced to come to Delhi because of their economic and educational backwardness; and

(d) if so, what steps have been taken to remove the backwardness of this large section of our people even though they belong to upper castes?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI) PHULRENU GUHA: (a) to (d). Necessary information is being collected and will be laid on the table of the House as soon as available.

**बीकानेर डिवीजन (उत्तर रेलवे) में स्टेशनों में बिजली लगाना**

\*617. श्री प० ला० बाबू पाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे के बीकानेर डिवीजन में ऐसे कुल कितने स्टेशन हैं जहाँ से भाखड़ा से आने वाली बिजली के कैंबलों के गुजरने के बावजूद वहाँ बिजली उपलब्ध नहीं की गई है ;

(ख) वर्ष 1970 तक कुल कितने स्टेशनों को बिजली उपलब्ध कर दी जायेगी ; और

(ग) इनमें से उन स्टेशनों के क्या नाम हैं जिन्हें इस बारे में प्राथमिकता दी जायेगी ?

विधि तथा समाज कल्याण और रेलवे मंत्री (श्री गोविन्द मेनन) : (क) 4 स्टेशन,

अर्थात् रंगमहल, पाटली, खलीलपुर, और फारूख नगर ।

(ख) और (ग) : इन चारों स्टेशनों पर विद्युतीकरण का कार्यक्रम बनाया गया है और आशा है कि 31-3-1970 तक वहाँ बिजली लग जायेगी ।

**Hedge Contract in Jute Trade**

\*618. SHRI S. K. TAPURIAH :

SHRI N. K. SOMANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2260 on the 5th August, 1969 regarding Hedge Contract in Jute trade and state:

(a) whether Government have since considered the representation from the Indian Jute Mills Association; and

(b) if so, with what result?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) The Indian Jute Mills Association represented that August and November hedge in jute goods should not be permitted. August hedge was stopped but November hedge was allowed.

**Welfare Schemes for Development of Scheduled Tribes Areas in Andhra Pradesh**

\*619. SHRI V. NARASIMHA RAO : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether any welfare schemes for the development of Scheduled Tribes areas have been drawn up by the Centre/State Governments and sanctioned;

(b) if so, the details thereof and the expenditure thereon; and